

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**Cont. Case (Civil) No. 220 of 2019**

Jyoti Sharma ... .. Petitioner  
Versus  
The State of Jharkhand and others ... .. Opp. Parties

**WITH**

**W.P. (C) No. 918 of 2019**

Pushpa Sales Private Limited ... .. Petitioner  
Versus  
State of Jharkhand and others ... .. Respondents

**WITH**

**W.P. (C) No. 01 of 2021**

Vijeta Projects and Infrastructure Ltd. ... .. Petitioner  
Versus  
State of Jharkhand and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Petitioners: Mr. Vimal Kirti Singh, Advocate  
For the Respondents: Mr. Rajiv Ranjan (Advocate General)

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**Oral Order**  
**11/Dated: 19.04.2021**

Mr. Vimal Kirti Singh, learned counsel appearing for the Contractor/petitioner, Mr. Rajiv Ranjan, learned Advocate General appearing for the respondents-State, and the Chief Secretary of the State are present before this Court through Video Conferencing mode.

Mr. Vimal Kirti Singh, learned counsel appearing for the Contractor, submits that due to resolution of the State Bar Council he is not addressing the issue on merit, however, as per the deadline furnished by the Contractor in the tender/agreement the remaining 300 beds supported with oxygen is required to be constructed by 30<sup>th</sup> June, 2021, but taking into consideration acute surge in Covid-19 virus as also the paucity of oxygen supported beds for the increasing numbers of patients, the Contractor will take all sincere endeavours to complete the remaining 300 oxygen supported beds even prior to 30<sup>th</sup> June, 2021.

We, after taking into consideration such submissions as has been made on behalf of the Contractor, hope and trust that all sincere endeavours will be taken by the Contractor for completion of 300 Oxygen supported beds as soon as possible.

As prayed on behalf of the parties, put up these cases on 03.05.2021.

Presence of the Chief Secretary of the Government of Jharkhand is dispensed with for the present.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**